appointment of a Parliamentary

MOTION FOR ELECTION TO THE COUNCIL OF THE INDIAN INSTITUTE OF SCIENCE, BANGALORE, AND PROGRAMME THEREOF

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): Sir, I be* to move the following Motion:—

"That in pursuance of the provisions contained in clause 14(v) of the Scheme for the Administration and Management of the properties and funds otf the Indian Institute of Science, Bangalore, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to serve as a member of the Council of the Institute to be reconstituted for the quadrennium 19CC-69."

The question was put and the motion was adopted.

MR. CHAIRMAN: I have to inform Members that the 'following dates have been fixed for receiving nominations and for holding election, if necessary, to the Council of the Indian Institute of Science, Bangalore:—

- 1 Number of Members one to be elected
- a Law date »nd time 23rd November, for receiving nomi- 1965 (up to 3 P.M.) nation
- 3 Laat date and time 24th November, for withdrawal of 1965 (up to 3 P.M.) candidature
- 4 Date and time of laction 25th November, 1965 (between 3 P.M. and 3 P.M.)
- 3 Placa of election Room 63, No. First Floor, Parliament House, New Delhi.
- 6 Method of election Proportional representation by means of the singale transferable vota,

RESIGNATION BY SHRI SAWAI MAN SINGH

MR. CHAIRMAN: I have also to inform Members that Shri Sawai Man

Singh, a Member representing the State of Rajasthan, hag resigned nil seat in the Rajya Sabha.

RESOLUTION RE. APPOINTMENT OF A PARLIAMENTARY COMMITTEE TO REVIEW EXTERNAL PUBLICITY—contd.

MR. CHAIRMAN: We will now continue the discussion on the Resolution on external publicity. Mr. Gujral.

SHRI I. K. GUJRAL (Delhi): Mr. Chairman, the whole of Friday two weeks ago we devoted to "discussing foreign publicity. It was not for the first time that this House addressed itself to an examination of foreign publicity. But I must confess that after the exhaustive discussion on the last occasion there is not much left to criticise, but I also must confess that there is still less to cheer one up. He would be a very naive person who would expect of the Foreign Ministry that its Publicity Division should be able to influence the policies of the countries abroad. None of us ever expected that Great Britain did no! know much about what we were doing when Pakistan aggressed against us oi" what the fundamentals of the Kashmir problem were or that any effective publicity could have made them change their attitude, although from time to time we are told, and there was one such suggestion this morning when I was reading a newspaper report of Mr. Noble, leader of the Parliamentary Delegation which has come from Great Britain telling us, that our publicity was weak and our case was not known. This to my mind does not mean anything; for any Member of the British Parliament or for the matter of that any Member of the British Government to come and tell us that they did not know what was happening in India and what was the basis of the Kashmir problem is to deny the truth. And even today Mr. Wilson ha* to find for himself the excuse that it was the failure of communication between him